

PROFORMA FOR DECLARATION OF ASSETS

(As on 31.03.2012)

Name of Officer (In Full): SMT GIRIJA DAVI MERAVI

Date of Birth : 14/6/1968

Present post held 4th ADDITIONAL DISTRICT @ SESSION JUDGE BILASPUR

Immovable Property		How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with detail of persons from whom acquired
Name of District, Sub-Division Taluka And Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt.- Servant
	Housing and other Building	
1	2	3
Bhudhi Balaghat M.P.	Nil	Kh.No. 18/1-अ/19 Aria 1890 S.F.
		4
		5
		Husbands GPF/GIS after is death Purches from a person whom no realation, and purches after permition "Hon'ble" C.G.High Court Bilaspur
Movable Property (Valued Above 25,000/- of Rs.)		

		Rupees) in SBI Balaghat MP	
2) Saving Bank A/CS		<ol style="list-style-type: none"> 1. 2,12,589 Rs. (Two Lakh, twelve Thousand, five hundred eighty nine Rupees) in SBI Bilaspur CG 2. 10,000 Rs. (Ten thousand Rupees) in SBI Jagdalpr. Collectoret Branch CG 3. 73,443 Rs. (Seventy three thousand four hundred forty three Rupees) Family Pension Saving A/C in Maharashtra Bank Balaghat MP 4. 10,000 Rs. (Ten thousand Rupees) in SBI Jagdalpr Collectoret Branch CG (in the name of my son Sarvjeet) 5. 10,000 Rs. (Ten thousand Rupees) in SBI Jagdalpr Collectoret Branch CG (in the name of my daughter Divya) 6. 10,000 Rs. (Ten thousand Rupees) in SBI Bilaspur Collectoret Branch CG (in the name of my daughter Adity) 	
3) PPF		55,500 Rs. (Fifty five thousand five hundred Rupees) in Post Office Rajnagaon CG	
4) GPF		7,73,011 Rs. (Seven Lakh,	

	Seventy three thousand Eleven Rupees)		
5) NSS	Nil		
6) Others	Nil		

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.

20/11/13

(श्रीमती विरिजा देवी भोसले)
 वरुथ अतिरिक्त जिला न्यायाधीश
 बिलासपुर (छ.ग.)